

(a) whether a separate cell, with a Chief Liaison Officer, has been set up in the Employees State Insurance Corporation to look after the interests of the Scheduled Caste/Scheduled Tribe employees ;

(b) if not, the reasons therefor ; and

(c) the time by which such a cell will be set up ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) A cell consisting of one Assistant and one Section Officer is already working under a liaison officer of the rank of Administrative Officer in the Employees State Insurance Corporation.

(b) and (c) Do not arise.

#### Telecast of Telugu Films During 1986

6613. SHRI V. SOBHANADREESWARA RAO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the names of Telugu films shown on the National hook-up of Doordarshan during 1986 ;

(b) the amount paid to the producer of each film ; and

(c) the criteria for selecting films to be shown on the National hook-up ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA) : (a) and (b) The names of Telugu films telecast on the National Network of Doordarshan during 1986 and the amount paid for each of them is given below :—

| Title of the film   | Amount paid  |
|---------------------|--------------|
| 1. Saptapadi        | Rs. 5,00,000 |
| 2. Shankarabharnam  | Rs. 5,00,000 |
| 3. Oka Ooriikatha   | Rs. 5,00,000 |
| 4. Pandanti Kapuram | Rs. 5,00,000 |

(c) Doordarshan considers for national telecast those regional language feature films which have won the National Award for Best Feature Film in the respective language or the 'Second Best Feature Film' (in all languages combined) or have entered in the Indian Panorama Section of any International Film Festival of India from 1980 onwards.

#### Upgradation of AIR Vijayawada/Hyderabad

6614. SHRI V. SOBHANADREESWARA RAO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government propose to upgrade Vijayawada or Hyderabad Station of AIR into shortwave station for the benefit of the people of Andhra Pradesh during 1987-88 ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA) : (a) and (b) During the 7th Five Year Plan (1985—90) the power of the existing 20 KW MW transmitter at Vijayawada is proposed to be upgraded to 100 KW. The power of the 10 KW SW transmitter at Hyderabad is also proposed to be upgraded to 50 KW SW. Besides, the 1 KW MW transmitter at Hyderabad is proposed to be replaced by a 3 KW FM transmitter. The 100 KW MW Vijayawada transmitter is expected to be ready for commissioning during 1988. The upgradation of the transmitters at Hyderabad is expected to be completed during 1989-90.

#### Additional AID to Andhra Pradesh for Cyclone Victims

6615. SARI V. SOBHANADREESWARA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government of Andhra Pradesh has sought additional assistance over and above the ceiling fixed by Union Government for immediate relief and rehabilitation of November, 1984 cyclone victims ;

(b) if so, the action taken thereon ;

(c) the likely date by which the sanction will be accorded ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) to (d) The request of the Government of Andhra Pradesh for enhancement of the ceiling of expenditure has been considered by Government of India and it has been decided not to reopen the case since the ceilings were fixed on the basis of the report of the Central Team and recommendations of the High Level Committee on Relief thereon.

#### **Decline in Fish Catch in Orissa**

6616. SHRI K. PRADHANI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware of the decline in fish catch off Orissa coast due to increased trawler activities by chartered fishing trawlers and large imported fishing boats ;

(b) if so, the details thereof ;

(c) whether Government have conducted any survey on the declining trend in fish catch on Orissa coast ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) There has been no decline in fish catch off Orissa coast due to increased trawler activities by chartered fishing trawlers and large imported fishing boats.

(b) Question does not arise.

(c) and (d) Since there is no decline in fish catch on Orissa coast, the question of conducting any survey for this purpose does not arise.

#### **Registration of transfer of Lands in Delhi under Power of Attorney**

6617. SHRI JAGDISH AWASTHI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether power of attorney for transfer of lands in Delhi notified under sections 4 and 6 of the Land Acquisition Act, 1894 requires registration compulsorily ;

(b) if so, the number of such registrations made during the last three years ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) No, Sir, The Power of Attorney is only on optional document under Indian Registration Act.

(b) and (c) Question do not arise.

#### **Setting up of AIR Stations in Tribal Areas**

6618. SHRI PRATAP BHANU SHARMA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have any special plan to set up All India Radio Stations in the tribal areas of various States during the current Plan period ;

(b) if so, the details thereof ; and

(c) the progress made State-wise in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : (a) Yes, Sir.

(b) and (c) The details may be seen in the statement given below.

It may be noted that 6 out of 128 tribal districts which were un-covered by radio at the end of the Sixth Plan will be covered during the current Plan.